

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR (C.G.) 492002**

ORDER

Raipur, dated 08/12/2015

F. No. 11574/4079/XXI-B/C.G./15, In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in consultation with the High Court of Chhattisgarh, hereby, makes further amendment in the department's notification No. 8269/2675/XXI-B/C.G./15, dated 25/08/2015 (as amended from time to time), namely:-

AMENDMENT

In Schedule-II of the said notification;

1. for the entries in serial No. 4 & 5 of the schedule, the following shall be substituted, namely:-

S. No.	Name of the Court & district	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
4	Court of I st Additional Principal Judge, Family Court, Durg	(a) Durg (b) Additional place of sitting at Balod for a week in every month	(a) Civil District, Durg Note- He shall try cases transferred by the Principal Judge, Family Court, Durg (b) Territorial Jurisdiction of Civil Court, Balod
5	Court of II nd Additional Principal Judge, Family Court, Durg	Durg	Civil District, Durg Note- He shall try cases transferred by the Principal Judge, Family Court, Durg

By order and in the name of the
Governor of Chhattisgarh,

AK
8.12.15
(A. K. Samantray)
Principal Secretary

Government of Chhattisgarh
Law and Legislative Affairs Department

Contd.....

Endt.No. 11575/4079/XXI-B/C.G./15

dated 08.12.2015

Copy forwarded to,-

1. Registrar General, High Court of Chhattishgarh, Bilaspur, with reference to memo No. 9485/III-8-2/2001, Bilaspur, Dated 03rd Decemder, 2015,
2. Private Secretary to Hon'ble Law Minister, for perusal,
3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Principal Judge, Family Court Durg/ Ist Additional Principal Judge Family Court, Durg/ IInd Additional Principal Judge Family Court, Durg/ IIIrd Additional Principal Judge Family Court, Durg
for information and necessary action
5. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Naya Raipura for publication in the forthcoming Gazettes (Extra Ordinary),

OC

(Vijay Kumar Hota)
(Vijay Kumar Hota)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

8/12/2015